

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 246 of 2012 &  
IA Nos. 401 & 402 of 2012 &  
71 of 2013**

**Dated : 02<sup>nd</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of**

**Tata Power Co. Ltd.**

**... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Sitesh Mukherjee  
Mr. Avijeet Kr. Lala  
Mr. Sakya Singha Chaudhuri  
Ms. Anusha Nagarajan  
Ms. Perna Priyadarshini**

**Counsel for the Respondent(s):**

**Mr. Hasan Murtaza  
Mr. Aditya Panda  
Mr. Buddy A. Ranganadhan  
Mr. Arijit Maitra  
Ms. Richa Bharadwaja for R-1**

**ORDER**

Post the matter for further hearing on **12.4.2013 at**

**2.30 p.m.**

**(V.J. Talwar)  
Technical Member  
ak/vt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**